

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR**  
**(Office of the Registrar Judicial)**

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**N O T I C E**

It is notified for the information of all the concerned that in view of the non-availability of Hon'ble Mr. Justice Vinod Chatterji Koul tomorrow on 23-07-2024, the cases listed before his lordship's single bench on the aforesaid date in the regular cause list shall now be taken up by the below mentioned single benches as per the cases shown against each, except part heard and tied up matters.

**Name of Single Bench**

**Cases from S.No:-**

Hon'ble Mr. Justice Javed Iqbal Wani

01-17

Hon'ble Ms. Justice Moksha Khajuria Kazmi

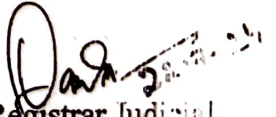
18-35

Srinagar  
22.07.2024

**Sd/-**  
**(Farooq Ahmad Bhat)**  
**Registrar Judicial,**  
**Srinagar.**

Copy to:-

1. Bench Secretary to Hon'ble Mr. Justice Vinod Chatterji Koul for information.
2. Bench Secretary to Hon'ble Mr. Justice Javed Iqbal Wani, for information.
3. Bench Secretary to Hon'ble Miss Justice Moksha Khajuria Kazmi for information.

  
**Registrar Judicial,**  
**Srinagar.**